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## (2022) 09 MAD CK 0067

## **Madras High Court**

**Case No:** Civil Revision Petition No. 2820 Of 2022, Civil Miscellaneous Petition No. 15236 Of 2022

J.Selvakumar APPELLANT

Vs

Rajeswari (Deceased) RESPONDENT

Date of Decision: Sept. 12, 2022

## **Acts Referred:**

• Tamil Nadu Regulation Of Rights And Responsibilities Of Landlords And Tenants Act, 2017 - Section 4, 4(2), 13(1), 21, 21(2), 21(2)(a), 21(2)(b), 23, 34

• Transfer Of Property Act, 1882 - Section 106, 106(4)

Hon'ble Judges: S.Sounthar, J

Bench: Single Bench

Advocate: V.Ayyadurai, D.Raghu, N.Vijayaraj

Final Decision: Dismissed/ Disposed Of

**Judgement**